

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**SUPPLEMENTARY CAUSE LIST DATED 05.12.2018 (Wednesday)**

**Court- III**  
**11:30 AM**

**In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 138 of 2018 in Competition App. (AT) No. 84 of 2018	Uttarakhand Agricultural Produce Marketing Board Vs. Competition Commission of India & Ors.	Vikram Sobti	

**By Order**

**-sd/-**

**Registrar**

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